

Report of the Working Group on Software for Doordarshan (Volume I and II)

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Report of the Working Group on Software for Doordarshan (Volumes I and II). [Placed in Library. See No. LT—1303/85.]

- I. Audited Accounts of the Banana and Fruit Development Corporation Limited, Madras for the year 1981-82 and for the period from 1st April to 26th April, 1982, and related papers.
- II. Statement of the affairs of Banana and Fruit Development Corporation Limited, Madras for the year 1981-82 and for the period from 1st April to 26th April, 1982

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): Sir, I beg to lay on the Table—

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Audited Accounts of the Banana and Fruit Development Corporation Limited, Madras, for the year 1981-82, together with the comments of the Comptroller and Auditor General of India thereon.

- (ii) Review by the Comptroller and Auditor General of India on the Accounts of the Corporation for the year 1981-82.

- (iii) Audited Accounts of the Banana and Fruit Development Corporation Limited, Madras, for the period from 1st April to 26th April, 1982, together with the comments of the Comptroller and Auditor General of India thereon.

- (iv) Review by the Comptroller and Auditor General of India on the Accounts of the Corporation for the period from 1st April to 26th April, 1982.

- II. Statement (in English and Hindi) of the affairs of Banana and Fruit Develop-

ment Corporation Limited, Madras, for the year 1981-82 and for the period from 1st April to 26th April, 1982.

[Placed in Library. See No. LT—1305/85 for I and II.]

Notification of the Ministry of Home Affairs regarding declaration of "Uranium Industry" as an essential service

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS, (SHRI SHIVRAJ PATIL): Sir, I beg to lay on the Table, under sub-section (2) of section 2 of the Essential Services Maintenance Act, 1981, a copy (in English and Hindi) of the Ministry of Home Affairs, Notification S.O. No. 595(E), dated the 8th August, 1985, regarding declaration of "Uranium Industry" as an essential service. [Placed in Library. See No. LT—1321/85.]

REPORTS OF PUBLIC ACCOUNTS COMMITTEE

MISS JAYALALITHA (Tamil Nadu): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee:—

- (i) Third Report on action taken on 191st Report of Public Accounts Committee (7th Lok Sabha) regarding Expansion of Vijayawada Trunk Automatic Exchange, Arrears of Telephone Revenue and Excess billing, STS barring and telephone complaints.

- (ii) Eighth Report on action taken on 159th Report of Public Accounts Committee (7th Lok Sabha) regarding Customs Receipts.

- (iii) Ninth Report on action taken on 170th Report of the Public Accounts Committee (7th Lok Sabha) regarding Union Excise Duties.

- (iv) Eleventh Report on action taken

- (iv) Eleventh Report on action taken Committee (7th Lok Sabha) regarding Council of Scientific and Industrial Research—Engineering Science Group.